

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/109/2017

NAME OF THE PETITIONER(S) : G.S RAJESH

NAME OF THE RESPONDENT(S) : MARS CONSORTIUM INFRA PVT LTD & 5

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. P. Ganeshan *Counsel for R 2* P. g
2. P. Sathyarthi *Counsel for Petitioner* P. Sathyarthi

ORDER

Counsel for both the parties are present. The letter has been sent by the Auditor dated 15.01.2018 stating therein that the Petitioner and the Respondent have to provide certain crucial documents and the accounts provided are only for the Financial Year 2013-2014. The rest of the Books of Accounts pertaining to subsequent period are assured to be provided by the 4th week of January 2018.

In the light of the letter of the Chartered Accountant, the parties are directed to co-operate and provide the required documents so that the Chartered Accountant could prepare the report. Matter is adjourned. Put up on 15.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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